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## **Tamor Sing Vs Kalidas Roy**

## None

Court: Calcutta High Court

Date of Decision: Nov. 29, 1869

## **Judgement**

Phear, J.

The Court will take judicial notice of the signature of the Jailor u/s 16, Act XV of 1869, the Prisoner"s Testimony Act. Attorney

for plaintiff: Baboo B.N. Mitter.